

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

31

C.S.P. No. 531/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2017

NAME OF THE PARTIES: M/s. Standard Ennore (Projects) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Rajesh Shah	Adv	
	Ahmed Chumwala		

ORDER

CSP 523/230-232/NCLT/MB/MAH/2017

CSP 526/230-232/NCLT/MB/MAH/2017

CSP 531/230-232/NCLT/MB/MAH/2017

CSP 534/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 7.9.2017

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)